

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated- 19.10.2017PROCEEDINGS

High Court establishment – appointment to the category of Assistant in the High Court–permission to join duty - orders issued.

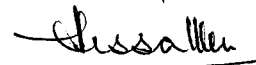
- Read : 1. High Court proceedings No. A2-6916/2016 dated 20.07.2017 and
07.09.2017
2. Submissions dated 19.10.2017 from the persons concerned.

ORDER NO. A2-6916/2016

The following persons, who have been offered appointment as Assistants in the High Court Service as per the High Court proceedings read above, are permitted to join duty on **19.10.2017 F. N.** and are posted to the Sections mentioned against their names.

1. Smt. Sythya K. : **Medicare Cell**
2. Sri. Unni S. : **H - Store**

(By Order)



Lissamma Joseph Murickan
Assistant Registrar (H.G.)

To

- The persons concerned
- The Deputy Registrar concerned, High Court.
- The Private Secretary to Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Assistant Registrars concerned and Chief Librarian, High Court
- The Section Heads concerned.
- The Confidential Assistants to the Registrars, High Court.
- The Finance Wing and 'G' (Accounts – II & III) Sections, High Court.
- The J.T. Section, High Court (for uploading in website)
- The Administrative Records Section, High Court (2 Copies)
- The A4 Seat, High Court.
- The File / Stock File